

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-517**

Appeal No - 146/252/ND/2020

**IN THE MATTER OF:**

Income Tax Officer, Ward 2 (2)

**....Applicant**

**Vs.**

ROC (M/s Alpee Enterprises Pvt. Ltd.)

**.....Respondent**

**SECTION**

U/s 252

**Order delivered on 10.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sanjay Kumar, Ms. Easha St Counsels

For the Respondent :

**ORDER**

Ld. Counsel for the Appellant submitted that the correct paper book has now been uploaded on DMS. List the appeal for hearing on **19.04.2023**.

**Sd/-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**  
**(SHRI ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**